

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 134 OF 2015 &  
IA Nos. 212 & 213 of 2015**

**Dated: 1<sup>st</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Spentex Industries Ltd.**

**...Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Reg. Comm. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sayam Ray

Counsel for the Respondent(s): Ms. Mandakini Ghosh  
Ms. Ritika Singhal for R.1

Mr. G.Umapathy  
Mr. Aditya Singh for R.2 to 5

**ORDER**

List the matter for hearing on **23.08.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/mk**

**(Justice Ranjana P. Desai)  
Chairperson**